

Part – C: Case-wise details of progress

Name of party/account: _____

Name of branch/office: _____

Amount involved

(Rs in lakh) _____

Fraud No : _____

| | | |
|-----|---|--|
| 1. | Date of first reporting | |
| 2.a | Date of filing recovery suit with Co-op. Court/Court | |
| b | Present position | |
| 3. | Recoveries made up to the end of the last quarter (Rs. In lakh) | |
| 4. | Recoveries made during the quarter (Rs. In lakh) | |
| | a) From party/parties concerned | |
| | b) From insurance | |
| | c) From other sources | |
| 5. | Total recoveries (3+4) (Rs. in lakh) | |
| 6. | Loss to the bank (Rs in lakh) | |
| 7. | Provision held (Rs in lakh) | |
| 8. | Amount written off (Rs in lakh) | |
| 9. | a) Date of reporting case to Police/ Investigative agency | |
| | b) Date of completion of investigation | |
| | c) Date of submission of investigation report | |

10. Details of staff-side action

| No. | Name | Design. | Whether suspended | Date of issue of charge sheet | Date of commencement of domestic inquiry | Date of completion of inquiry | Date of issue of final orders | Punishment awarded | Details of prosecution/conviction/acquittal, etc. |
|-----|------|---------|-------------------|-------------------------------|--|-------------------------------|-------------------------------|--------------------|---|
| 1. | | | | | | | | | |
| 2. | | | | | | | | | |
| 3. | | | | | | | | | |
| 4. | | | | | | | | | |

11. Other developments

12. Whether case closed during the quarter

Yes/No

13. Date of closure: